## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

## C.P No. 1378/(MAH)/2017

## CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF Min 13/7/1) THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES:

S. Gurumoorhi

V/s.

Sahara Q Shop Unique Products Range Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	rdn. Sayah Thanawala	Adv. for operational meditor 1/6 Dhruce Gladhan 2 co.	Soul

## ORDER C.P. No. 1378/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. The Affidavit of Service is submitted by the Learned Representative of the Petitioner.
- 3. No one is present from the side of the Respondent debtor.
- 4. Seeking time to place on record the name of the IRP. Granted.
- 5. Adjourned to 01.12.2017.

Sd/-

M.K. Shrawat Member (Judicial)

aah

16.11.2017